

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

OA NO.741/1998

Mumbai this the 20th day of June, 2002.

Hon'ble Mrs. Shanta Shastry, Member (Admnv)
Hon'ble Mr. Shanker Raju, Member (Judl.)

N.V. Savarkar,
at 15/309, Hill View,
Borivli (E), Bombay-400066.

-Applicant

(By Advocate - None)

-Versus-

Union of India & Others

-Respondents

(By Advocate Shri V.S. Masurkar)

O R D E R (ORAL)

Mrs. Shanta Shastry, Member (Admnv).:-

Learned counsel for the applicant has sought an adjournment on 26.5.2002 for 17.6.2002. However, on 17.6.2002 also when called none appeared for the applicant. Today also none is present. The O.A. is, therefore, dismissed for default. No costs.


(Shanker Raju)
Member (J)


(Smt. Shanta Shastry)
Member (A)

'San.'